

Review of delay in NH projects

605. SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

SHRI ARVIND KUMAR SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether 87 National Highway (NH) projects are running behind schedule and in some cases the delay is more than seven years;
- (b) if so, the details thereof, project-wise;
- (c) the reasons for the delay, project-wise;
- (d) the details of cost escalation due to delay;
- (e) whether Government has ever reviewed the progress of these delayed projects, particularly those in Uttar Pradesh and Madhya Pradesh;
- (f) if so, the details thereof, project-wise and the outcome thereof; and
- (g) whether Government has fixed responsibility for delay in NH projects and resultant cost escalation?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (c) No, Sir. However, 80 National Highway (NH) projects under National Highways Development Project (NHDP) are running behind schedule. The project-wise details of these delayed projects along with reasons for their delay are given in Statement (*See* below).

(d) Cost overrun is applicable only to Public Funded Projects. In case the project is delayed due to reasons attributable to the contractor, liquidated damages are imposed and no escalation is paid. Actual escalation due to delay or cost overrun will be known only after completion of the project and final settlement of bills.

(e) to (g) Meetings are held at the level of Hon'ble Minister (RT&H), Secretary (RT&H) and Chairman, NHAI with all the Concessionaires/Contractors/Consultants/Project Directors of NHAI where project related issues are discussed for overcoming the delays. Hon'ble Minister has recently also reviewed the projects in the State of Uttar Pradesh. Meetings are also held for review of projects of other States including the State of Madhya Pradesh. In these meetings, project specific issues have been discussed and instructions have been issued for expediting the pending matters. Penal action is taken as per the provisions of contract for delays attributable on the part of the contractors.

Statement**Project-wise details of delayed National Highway (NH) projects along with reasons for delay under National Highway Development Project (NHDP)**

Sl.No.	Stretch	State	NH No.	Total Length (in Km)	Comp-leted Length (in Km)	Funded by	Date of Start	Date of completion as per contract	Date of completion/anticipated completion	TPC (Rs. Cr.)	Time overrun	LOA Date	Reason for delay
1	2		4	5	6	7	8	9	10	11	12	13	14
1	Hyderabad-Yadgiri (Approved Length 30)	Andhra Pradesh	202	35.65	33.4	BOT	Aug-2010	May-2012	Aug-2012	388	3	Dec-2009	There was initial delay in land acquisition.
2	Armur to Kadloor Yellareddy (NS-2/AP-1) (Approved Length 60.25)	Andhra Pradesh	7	59	58.89	BOT	Feb-2010	Feb-2012	Jul-2012	390.56	5	May-2009	Poor Performance of contractor.

3	Chilkaluripet- Vijayawada (Six lane)	Andhra Pradesh	5	82.5	27.1	BOT	May-2009	Oct-2011	Jun-2013	572.3	20	Feb-2008	Delay in land acquisition.
4	Gundla Pochampalli to Bowenpalli Shivarampalli to Thondapalli (NS-23/AP)	Andhra Pradesh	7	23.1	21.25	NHAI	TER	MINA	TED	71.57	58	Sep-2001	-
5	Brahmputra Bridge (AS-28)	Assam	31	5	0	NHAI	Oct-2006	Apr-2010	Dec-2012	217.61	32	May-2006	There have been no land issues earlier. However there was some initial delay due to shifting of oil pipeline. Thereafter there were some design discrepancies noticed which affected the work. Then due to change in scope of grade separator at Jalukabari, work has been delayed.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
6	Sonapur to Guwahati (AS-3)	Assam	37	19	16.6	NHAI	Sep-2005	Jun-2009	Mar-2013	245	45	Mar-2005	Land was handed over more than three years back except Amchung Wild Life (land affecting about 3.6 Km.). This was acquired in Dec 2009. Also there was delay in eviction.
7	Nalbari to Bijni (AS-6)	Assam	31	25	22.9	NHAI	Nov-2005	Jun-2009	Mar-2013	225	45	Mar-2005	There has been delay in acquisition of land in this package.
8	Maitbang to Lumding (AS-27)	Assam	54	21	0	NHAI	Oct-2006	Apr-2009	Mar-2013	200	47	Feb-2006	Length affected due to MoEF clearance which was obtained on 23.03.2010.
9	Harangjo to Maitbang (AS-23)	Assam	54	16	11.73	NHAI	Aug-2006	Feb-2009	Mar-2013	280	49	Mar-2006	Due to poor law and order condition, non availability of land and delay in utility shifting, delay in finalization of working drawing of tunnel, In-adequate

mobilization of manpower and machinery, increased quantity of hard and ordinary rock.

10	Bijni to Assam/ WB Border (AS-12)	Assam	31C	30	27.2	NHAI	Nov-2005	Jun-2008	Sep-2012	230	51	Jul-2005	Poor law and order condition, paver was destroyed by the miscreants. Poor mobilization by the contractor. Initial delay in forest clearance in about 6 kms out of 30 kms. The clearance is obtained in May 2010. Utility shifting affecting.
11	Bijni to Assam/ WB Border (AS-10)	Assam	31C	33	25.34	NHAI	Nov-2005	Jun-2008	Dec-2012	237.8	54	Jun-2005	Initially delay due to L.A, utility shifting, tree cutting, ROB clearance, redesign of bridge bearings, In-adequate mobilization of manpower and machinery.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
12	Nalbari to Bijini (AS-9)	Assam	31	21.5	19.4	NHAI	Dec-2005	Jun-2008	Dec-2012	142	54	May-2005	Initially delay due to LA, utility shifting, tree cutting
13	Daboka to Nagaon (AS-17)	Assam	36	30.5	30.362	NHAI	Dec-2005	Jun-2008	Dec-2012	225	54	Apr-2005	Delay due to land acquisition and utility shifting
14	Nalbari to Bijini (AS-8)	Assam	31	30	27.94	NHAI	Dec-2005	Jun-2008	Dec-2012	200	54	May-2005	There was initial delay in land acquisition.
15	Nalbari to Bijini (AS-7)	Assam	31	27.3	18.3	NHAI	Oct-2005	Apr-2008	Dec-2012	208	56	May-2005	There has been delay in acquisition of land in this package.
16	Guwahati to Nalbari (AS-4)	Assam	31	28	10.6	NHAI	Dec-2005	Apr-2008	Dec-2012	175.96	56	Jun-2005	Due to delay in acquisition of land, cutting of trees, shifting of electric line/poles, unprecedented floods and law & order problem, acquisition of defence land.

17	Guwahati to Nalbari (AS-5)	Assam	31	28	15.5	NHAI	Oct-2005	Apr-2008	Dec-2012	198.16	56	Jun-2005	There has been delay in acquisition of land in this package.
18	Bijni to Assam/ WB Border (AS-11)	Assam	31C	30	16.04	NHAI	Nov-2005	Jun-2008	Mar-2013	195	57	Jun-2005	Initially delay due to L.A, utility shifting, RF clearance, tree cutting, poor law and order condition, redesign of bridge bearings, In-adequate mobilization of manpower and machinery.
19	Nagaon to Dharmatul (AS-2)	Assam	37	25	22.4	NHAI	Dec-2005	Jun-2008	Mar-2013	264.72	57	Jun-2005	Initially delay due to shifting of electric lines and poles in about I km.
20	Dharamtul to Sonapur (AS-19)	Assam	37	25	21.65	NHAI	Dec-2005	Jun-2008	Mar-2013	200	57	Apr-2005	There were delays in utility shifting.
21	Dharamtul to Sonapur (AS-20)	Assam	37	22	19.7	NHAI	Nov-2005	May-2008	Mar-2013	160	58	Apr-2005	There was initial delay in land acquisition and poor performance of contractor. The progress by contractor is very slow.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
22	Silchar-Udarband (AS-1)	Assam	54	32	19.5	NHAI	Sep-2004	Sep-2007	Mar-2013	154.57	66	Sep-2004	Initially delay due to LA, utility shifting, tree cutting, ROB clearance, In-adequate mobilization of manpower and machinery. ROB clearance obtained in Jan, 2011.
23	Jhanjhapur to Darbanga (BR-7)	Bihar	57	37.59	37.4	NHAI	Apr-2006	Sep-2008	Dec-2012	340	51	Nov-2005	Due to slow mobilization of contractor, initial delay in land acquisition, shifting of utilities, cutting of trees, removal of encroachments, delay in approval of drawings of ROB from Railways, unprecedented floods in year 2007 & 2008 etc.

24	Forbesganj- Simrahi (BR-3)	Bihar	57	34.87	32.5	NHAI	Apr-2006	Sep-2008	Dec-2012	332.94	51	Nov-2005	Due to forest clearance, delay in shifting of electric lines, delay in acquisition of land and unprecedented floods in year 2007 & 2008 etc.
25	Kotwa to Dewapur (LMNHP-10)	Bihar	28	38	37.5	WB	Nov-2005	Nov-2008	Mar-2013	240	52	Sep-2005	Poor Performance of contractor.
26	Deewapur to UP/Bihar Border (LMNHP-9)	Bihar	28	41.085	29.78	WB	Nov-2005	Oct-2008	Mar-2014	300	65	Sep-2005	Contract terminated due to non performance of contractor on 07.02.2009 and termination or evoked on 27.08.2010.
27	End of Durg Bypass - Chattisgarh/ Maharashtra Border	Chattisgarh	6	82.685	82	BOT	Jan-2008	Jan-2011	Dec-2012	464	23	Dec-2006	1. Delay in progress of work caused mainly due to poor management of Concessionaire. 2. Delay in construction of flyover in Rajnand- gaon town due to non- removal of structures/ encroachment. 3. Delay in construction of underpass due to hindrance created by public.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
28	Aurang - Raipur	Chattisgarh	6	43.485	43.07	BOT	Apr-2006	Jan-2009	Dec-2012	190	47	Mar-2005	Delay due to poor management of Concessionaire and inadequate resources.
29	Surat - Dahisar (Six lane)	Gujarat [118.2]/ Maharashtra [120.77]	8	239	232	BOT	Feb-2009	Aug-2011	Sep-2012	1693.75	13	Feb-2008	There was initial delay in land acquisition.
30	Delhi/ Haryana Border to Rohtak	Haryana	10	63.49	58.442	BOT	May-2008	May-2010	Dec-2012	486	31	Jul-2007	i) Due to lack of work planning, machinery labour and frequent changes in the project management personnel by the Concessionaire. ii) Land for the major portion of the stretch was acquired by the PWD B&R Govt. of Haryana and delays observed in settlement of compensation.

31	Panipat - Jalandhar (Six lane)	Haryana [116]/ Punjab [175.1]	1	291	215.93	BOT	May-2009	May-2011	Aug-2013	2288	27	Feb-2008	Poor Performance of contractor.
32	Gurgaon - Koiputi - Jaipur (Six lane)	Haryana [64.3]/ Rajasthan [161.3]	8	225.6	143.35	BOT	Apr-2009	Oct-2011	Dec-2012	1673.7	14	Feb-2008	Delay in land acquisition.
33	Srinagar Bypass (Bridge Portion) (NS-30A)	Jammu Kashmir	1A	1.23	0	NHAI	Jun-2006	Dec-2008	Oct-2012	62.96	46	Aug-2006	<ul style="list-style-type: none"> • LA Problems • Law and order problems • Inclement weather
34	Jammu to Kunjwani (Jammu Bypass) NS-33/ J&K	Jammu Kashmir	1A	15	14.7	NHAI	Nov-2005	May-2008	Jul-2012	85.34	50	Jun-2005	<ul style="list-style-type: none"> • Delay in Land acquisition on both sides of project stretch contributed to delay. • Delay in approval of GAD by the Railways

1	2	3	4	5	6	7	8	9	10	11	12	13	14
													<ul style="list-style-type: none"> • change in scope of Kunjwani flyover • Non execution of work relating to ROB by M/s IRCON
35	Vijaypur to Pathankot (NS-35/J&K)	Jammu Kashmir	1A	30	29.65	NHAI	Sep-2005	Feb-2008	Jul-2012	193.1	53	Jun-2005	<ul style="list-style-type: none"> • Acquisition of land was effected in the Hasrath village and Chichi Mata Temple. • Delay in shifting of utilities.
36	Vijaypur to Pathankot (NS-34/J&K)	Jammu Kashmir	1A	33.65	33.25	NHAI	Sep-2005	Feb-2008	Jul-2012	166.3	53	Jun-2005	<ul style="list-style-type: none"> • Problems in land acquisition, delay in shifting of utilities. • Initially work of Overpasses was halted by J&K govt. • Delay in handing over of land in Lakhampur/Ujh river

- Slow progress of super structure works of major bridges.
- Shortage of skilled manpower.

37	Haveri - Harihar	Karnataka	4	56	56	NHAI	Nov-2008	Jul-2010	Aug-2012	196.65	25	Mar-2002	Initial contract was terminated on 16.1.2007. Re-awarded in Nov' 2008 for the balance work. Initial delay due to Non-utilisation of plant and equipments by the new Contractor due to number of court cases filed by the expelled contractor. Slow progress by Contractor. Delay in ROB-CRS clearance
38	Harihar - Chitradurga	Karnataka	4	77	77	NHAI	Oct-2008	Jun-2010	Aug-2012	207.56	26	Mar-2002	Initial contract was terminated on 16.1.2007. Re-awarded in Oct' 2008 for the

	1	2	3	4	5	6	7	8	9	10	11	12	13	14
														balance work. Initial delay due to Non-utilisation of plant and equipments by the new Contractor due to number of court cases filed by the expelled contractor. Slow progress by Contractor. Delay in ROB-CRS clearance
39	New Mangalore Port	Karnataka	13, 17 & 48	37	36.74	SPV	Jun-2005	Dec-2007	Dec-2012	196.5	60	Mar-2005		Shifting of Utilities, obstruction from local public, shifting of religious structures and Court cases against land acquisition.
40	NH Connectivity to ICTT Vallarpadam	Kerala	47C	17.2	15.1	NHAI	Aug-2007	Feb-2010	Dec-2014	557	58	May-2007		1) Inadequate provisions for treatment of soil for reclaimed portion of 6.7 km and approaches of bridges - which involved heavy financial commitment.

41	Lakhnadon to MP/MH Border (NS-1/BOT/MP-3)	Madhya Pradesh	7	56.475	27.73	Annuitiy Dec-2007	Jun-2010	Oct-2012	407.6	28	Jan-2007	2) Adverse climate conditions-extended monsoon in the region 3) Regular labour problem
42	Lakhnadon to MP/MH Border (NS-1/BOT/MP-2)	Madhya Pradesh	7	49.35	40.11	Annuitiy Mar-2007	Sep-2009	Oct-2012	263.17	37	Apr-2006	Non-availabilim of wildlife/forest clearance.
43	Gwalior Bypass (NS-1/BOT/MP-1)	Madhya Pradesh	75,3	42	40.45	Annuitiy Apr-2007	Oct-2009	Dec-2012	300.93	38	May-2006	Initial delay in issue of clearance of defence land.
44	Sagar Bypass (ADB-II/C-5)	Madhya Pradesh	26	26	26	ADB Apr-2006	Oct-2008	Aug-2012	151.3	46	Dec-2005	Poor Planning and performance of contractor. Delay in approval of GAD for ROB.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
45	Rajmarg Choraha to Lakhandon (ADB-II/C-9)	Madhya Pradesh	26	54.7	51.06	ADB	Apr-2006	Oct-2008	Sep-2012	229.91	47	Dec-2005	Poor performance of contractor in mobilization of plants & machineries.
46	Sagar - Rajmarg Choraha (ADB-II/C-6)	Madhya Pradesh	26	44	40.84	ADB	Apr-2006	Oct-2008	Dec-2012	203.43	50	Dec-2005	Poor Planning and performance of contractor. Change in alignment to avoid Defense land for which permission could not be obtained even after the best efforts of the NHAI.
47	Rajmarg Choraha to Lakhnadon (ADB-II/C-8)	Madhya Pradesh	26	54	46	ADB	Apr-2006	Oct-2008	Dec-2012	251.03	50	Dec-2005	The contractor's delay in mobilization for agencies and plants & machinery
48	Dholpur - Morena Section (including chambal	Madhya Pradesh [I] Rajasthan [9]	3	10	7.11	NHAI	Sep-2007	Sep-2010	Dec-2012	232.45	27	Jun-2007	(i) The Project falls in Chambal wild life sanctuary and the necessary clearance was delayed substantially.

bridge) NS-1/RJ- MP/1									(ii) Delay in obtaining clearance for cutting of trees and start of work in Forest land falling in 8 km of Dholpur District of Rajasthan.			
49	Gwalior - Jhansi	Madhya Pradesh [68.5]/ Uttar Pradesh [11.5]	75	80	52.77	Annuitiy Jun-2007	Dec-2009	Dec-2012	604	36	May-2006	Initially problems in land acquisition. This has been mainly solved. Delays on the part of the Concessionaire.
50	Four laning from MP/ Maharashtra border to Nagpur I/C Kamptee Kanoon and Nagpur bypass	Maharashtra	7	95	58.5	BOT Apr-2010	Jun-2012	Oct-2012	1170.52	4	Aug-2009	Delay in Forest Clearance.
51	Pimpalgaon- Nasik - Gonde	Maharashtra	3	60	50	BOT Jan-2010	Jul-2012	Dec-2012	940	5	Jan-2009	There was initial delay in land acquisition.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
52	MP/ Maharashtra Border-Dhule	Maharashtra	3	98	87	BOT	Dec-2009	Jun-2012	Dec-2012	835	6	Jan-2009	Delay in land acquisition.
53	Pune- Sholapur Pkg-I (Approved Length Pkg I & II 170 Km)	Maharashtra	9	110.05	84	BOT	Nov-2009	Mar-2012	Oct-2013	1110	19	Feb-2009	Delay in land acquisition.
54	Wadner- Devdhari (NS-60/MH)	Maharashtra	7	29	0	NHAI	Feb-2011	Nov-2010	Nov-2012	193.45	24	Apr-2005	Earlier contract Terminated vide NHAI, HQ letter dated 25.02.2009.
55	Nagpur - Kondhali	Maharashtra	6	40	39.84	BOT	Jun-2006	Dec-2008	Dec-2012	168	48	Sep-2005	(i) Financial Problem of Concessionaire. (ii) Initial delay in Land Acquisition (iii) Non Utility Shifting due to non availability of land (iv) Removal of unauthorised structure.

56	Borkhedi- Jam (NS-22/MH)	Maharashtra	7	27.4	27	NHAI	Jun-2005	Dec-2007	Jul-2012	110	55	Feb-2005	(i) Delay in approval of design and drawings of ROB at Borkhedi at Km.37.418. (ii) Court Case for land at Km.64.000 of encroachments: (iii) Land Acquisition problems at Borkhedi ROB. (iv) Shifting of Water pipe line at at Km.63.000 & Km.64.000
57	Sunakhala - Ganjam (OR- VII)	Orissa	5	55.713	50.7	NHAI	Oct-2009	Oct-2011	Jul-2012	241.53	9	Aug-2001	Original contract was terminated in Apr' 2008 and the balance work was awarded in Oct' 2009. Bank Guarantee of the contractor forfeited.
58	Balasore - Bhadrak (OR-III)	Orissa	5	62.64	62.61	NHAI	Dec-2008	Dec-2010	Jul-2012	228.7	19	May-2001	Original contract was terminated in Dec' 2007 and the balance work

1	2	3	4	5	6	7	8	9	10	11	12	13	14
													was awarded in Nov' 2008 Bank Guarantee of the contractor forfeited. There was initial delay of about 11 months due to quarry permission not granted by the State Govt.
59	Ganjam - Ichhapuram (OR-VIII)	Orissa	5	50.8	50.714	NHAI	Jul-2006	Nov-2008	Jul-2012	263.27	44	Jun-2001	Original contract was terminated in Jan' 2004 and re-awarded in July 2006. Delay is mainly due to non availability of quarry lease, blasting license, siting criteria for crusher plant. Indian Rear Earth Ltd. is yet to grant closer of Railway siding.
60	Bhuba- neswar- Khurda (OR-I)	Orissa	5	27.15	27.15	NHAI	Jan-2001	Jan-2004	Jul-2012	140.85	102	Jan-2001	Mismanagement of Contractor and JV problem between the JV Partners.

61	Pathankot to Jammu & Kashmir Border (NS-36/J&K)	Punjab	1A	19.65	18.65	NHAI	Nov-2005	May-2008	Jun-2013	97.73	61	Jun-2005	Initial delay in land acquisition.
62	Pathankot to Bhogpur (NS-37/PB)	Punjab [29]/ Himachal Pradesh [11]	1A	40	40	NHAI	Nov-2005	May-2008	Jul-2012	284	50	Jul-2005	Initial delay in land acquisition.
63	Kishangarh-Ajmer-Beawar	Rajasthan	8	82	80.5	BOT	Nov-2009	May-2012	Sep-2012	795	4	Apr-2009	Poor Performance of contractor.
64	Chambal Bridge (RJ-5)	Rajasthan	76	1.4	0	NHAI	Nov-2006	Feb-2010	Dec-2013	281.31	46	Jun-2006	(i) Initial delay in getting final forest clearance from MoEF which was obtained during Dec 2007 after clearance from NBWL and Hon'ble Supreme Court for diversion of wildlife area of Chambal Gadial Sanctuary.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
65	Kota Bypass (RJ-4)	Rajasthan	76	26.42	26.35	NHAI	May-2006	Nov-2008	Sep-2012	250.39	46	Sep-2005	(i) Delay in final forest clearance from MoEF; project site being in Chambal Gadial Sanctuary and Forest area. (ii) Delay in approval from Railways regarding launching scheme for pre-cast PSC girders.
66	Tuticorin Port	Tamil Nadu	7A	47.2	42.5	SPV	Apr-2010	Apr-2012	Sep-2012	182.25	5	Feb-2004	Delay in land acquisition & utilities. Mainly, there was delay in shifting of water pipelines
67	Salem-Ulundrupet (BOT-I/TN-06)	Tamil Nadu	68	136.357	134.2	BOT	Jan-2008	Jan-2011	Feb-2013	941	25	Mar-2007	1). Absence of construction Contractor (MAYTAS INFRA for more than 6 months in project site 2). Delay in

68	Chennai - Tada (Six lane)	Tamil Nadu	5	43.4	7	BOT	Apr-2009	Oct-2011	Mar-2014	353.37	29	Feb-2008	introduction of new construction Contractor in the place of MAYTAS INFRA 3). Delay in mobilisation of new construction Contractor Project is restructured to accommodate 6-lane within available Right of Way.
69	Trichy - Karur	Tamil Nadu	67	79.7	70	BOT	Jan-2008	Jul-2010	Mar-2013	516	32	Mar-2007	1) In respect of three irrigation tanks in Trichy Karur project, the Hon'ble Madurai Bench of Madras Highcourt has delivered judgement to revise the alignment Review petition filed in the Hon'ble Madurai Bench of Madras High Court for 4.80 Kms length.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
70	Thanjarur-Trichy	Tamil Nadu	67	56	54.2	BOT	Dec-2006	Jun-2009	Nov-2012	280	41	Feb-2006	i) Delay in land acquisition ii) poor mobilization of resources and man power by the Concessionaire iii) Court Cases iv) Delay in shifting of Utilities by the Concessionaire
71	Lucknow-Kanpur (EW/3B)	Uttar Pradesh	25	16	15.3	NHAI	Feb-2010	Aug-2011	Oct-2012	54	14	Dec-2003	Poor Performance of contractor.
72	Jhansi to Lalitpur (NS-I/BOT/UP-2)	Uttar Pradesh	25, 26	49.7	44.5	Annuity	Mar-2007	Sep-2009	Dec-2012	355.06	39	Apr-2006	Delay in forest clearance.
73	Ganga Bridge to Rama Devi Crossing (UP-6)	Uttar Pradesh	25	5.6	1.64	NHAI	Dec-2005	Sep-2008	Mar-2013	201.66	54	May-2005	(i) Delay in acquisition of land by the Competent Authority and removal of encroachments/ structures by Distt. Authorities.

(ii) Delay in removal of earthen mound belonging to Archeological Survey of India falling in the alignment of the stretch.

74	Orai to Jhansi (UP-5)	Uttar Pradesh	25	50	50	ADB	Sep-2005	Mar-2008	Dec-2012	340.68	57	May-2005	(i) Initial delay in tree cutting by the State Forest Deptt. due to imposition of additional condition of providing of 10 mtr. strip along the highway. (ii) Delay in acquisition of land by the Competent Authority and removal of encroachments/structures
75	Garhmukteshwar - Muradabad	Uttar Pradesh	24	56.25	55.85	NHAI	Mar-2005	Sep-2007	Sep-2012	275	60	Mar-2005	Initial delay in tree cutting by the State Forest Deptt. due to imposition of additional condition of providing of 10 mtr. strip along the highway. There was delay in wild life clearance.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
76	Hapur - Garhmuk- teshwar	Uttar Pradesh	24	35	34	NHAI	Mar-2005	Sep-2007	Sep-2012	220	60	Mar-2005	(i) Initial delay in tree cutting by the State Forest Deptt. due to imposition of additional condition of providing of 10 mtr. strip along the highway. (ii) Delay in approval for tree cutting from Central Wild Life Board in about 2 km. stretch.
77	Agra- Shikohabad (GTRIP/ I-A)	Uttar Pradesh	2	50.83	50.76	WB	Mar-2002	Mar-2005	Oct-2012	367.49	91	Mar-2002	The delay is mainly due to non availability of ROB clearance from Railway Authorities. There was change in the design from 2-lane ROB to 3-lane ROB due to introduction of 3 Railway line by Railways. The revised drawings could be

submitted only in Nov' 2009 for which approval obtained in Mar' 2011. The entire 4-laning as well as 3-laning of ROB has been completed in Apr' 2009.

78	Assam/ WB Border to Gairkatta (WB-1)	West Bengal	31C	32	25.5	NHAI	Jun-2006	Nov-2008	Sep-2012	221.82	46	Jun-2005	* Delay in land acquisition and slow Progress of the Contractor.
79	Siliguri to Islampur (WB-7)	West Bengal	31	26	18.69	NHAI	Jan-2006	Jul-2008	Dec-2012	225	53	Oct-2005	Delay in acquisition of land.
80	Bridges section (WB-III)	West Bengal	6	1.732	0.48	NHAI	T E R	M I N A	T E D	81	59	Jan-2001	Contract terminated